

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : EAP infrastructure Pvt Ltd

MAIN PETITION NUMBER : IBA/1064/2019

(IA/MA) APPLICATION NUMBERS

IA/292(CHE)/2024; IA(IBC)/898(CHE)2022

ORDER

IA/292(CHE)/2024

Shri. Chandrasekhar Sagutoor, Liquidator in person along with the Counsel Shri. Bhagavath Krishnan.

Applicant is directed to serve copy of the application on the Respondents and file Affidavit of Service.

List the application for appearance / reply on 01.04.2024

IA(IBC)/898(CHE)2022

Shri. Chandrasekhar Sagutoor, Liquidator in person along with the Counsel Shri. Bhagavath Krishnan.

Ld. Counsel Ms. Sangeeta Bohra for the Respondents No. 2,3,4,6 and 7.

None for Respondent No. 1 and 5.

Till date despite service Respondent No. 1 has not filed Reply. Respondent No. 1 is set as ex-parte. Right of Respondent no. 1 to file Reply is also closed.

Steps be taken for service on Respondent no. 5 within a week from today and Affidavit of Service be filed.

One week time is given to the Applicant to file Rejoinder if any.

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Pleadings be completed before the dated fixed.

List the application for hearing on **01.04.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)

MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)

MEMBER (JUDICIAL)